

(b) whether the Government propose to set up some more Family Welfare Centres in Maharashtra; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The number of Family Welfare Centres functioning in Maharashtra at present are:—

(i) District Level Post Partum Centres	52
(ii) Subdistrict Level Post Partum Centres	69
(iii) Urban Family Welfare Centres	74
(iv) Urban Health Posts	278
(v) Rural Family Welfare Centres	433

(b) and (c) The Government of India does not propose to start any new Family Welfare Centres.

[English]

#### Climate Change and Human Health

4717. SHRI VISHAMBHAR PRASAD NISHAD : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the World Health Organization's Press Release captioned, "Climate change and human health" dated July 9, 1996;

(b) if so, whether Government have noted the direct risks to human health and ecosystems posed by climatic change in general and the production of some types of air pollutants that cause cardio-respiratory disorders in particular;

(c) if so, whether Government contemplate to get a study conducted to ascertain the ill-effects of air pollutants that cause cardiovascular disorders along with other ill-effects on human health and ecosystems; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) to (d) Studies have demonstrated that adverse climatic changes can cause concentration of air pollutants in the atmosphere beyond the limits of human and plant tolerance. There is epidemiological data to suggest cause-and-effect relationship between air pollutants and some of the cardio-respiratory disorders.

Studies are also being carried out in the Vallabhbai Patel Chest Institute, Delhi to evaluate the impact of air pollution on the respiratory system.

[Translation]

#### Resources Mobilisation for Sardar Sarovar Project

4718. SHRI N.J. RATHWA : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have received some proposals or memoranda from the Government of Gujarat relating to resource mobilisation for Sardar Sarovar Project;

(b) if so, the details thereof; and

(c) the action taken thereon so far?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) With a view to provide adequate funds for the completion of the power component of the Sardar Sarovar Project on schedule, the Government of Gujarat has mooted a proposal for joint venture with the participation of the three States, viz. Madhya Pradesh, Maharashtra and Gujarat with the involvement of private sector. The proposal was discussed in the sixth meeting of Review Committee for Narmada Control Authority held on 23rd August, 1993 wherein the participating States were requested to finalise the proposal and bring it before the Review Committee for Narmada Control Authority in its next meeting. The details of the proposal would be known only after the proposal is firmed up in consultation with the Union Ministry of Finance.

For financing the irrigation component of the project, the Government of Gujarat had proposed to raise funds from the Indian capital market. Accordingly, the State Government floated Narmada Bonds for a total amount of Rs. 300 crores in 1993 which was well received and oversubscribed.

[English]

#### Connecting Major Ports

4719. SHRI P.S. GADHAVI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any policy decision of the Govt. to connect each major port of the country with the other with a view to ensure speedy disposal of goods and passengers; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No Sir.

(b) Does not arise.